

opening of new classes beyond X was given to this School after following the prescribed procedure as laid down under Delhi School Education Act, 1973 and Rules, framed thereunder.

(b) Yes, Sir.

(c) Approval for opening new classes does not automatically entitle the school to grant-in-aid for new State Grant-in-aid is given subject to availability of funds.

(d) The matter will be considered during 1982-83.

Import of Projectors and Films on Wrestling by Wrestling Federation of India

2180. SHRI M. BASAVARAJU: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that Wrestling Federation of India have imported "duty free" 16 mm projectors and films on wrestling after the 1980 Olympic Games in Moscow;

(b) whether it is also a fact that the said projectors have since been sold out by the Federation; and

(c) if so, what action Government propose to take in this regard?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURAL AND SOCIAL WELFARE (SHRI P. K. THUNGON): (a) The Wrestling Federation of India have reported that they have not imported any 16 mm projectors or films on wrestling after 1980 Olympic Games in Moscow. However, the Federation was presented with two 16 mm films by the President, International Amateur Wrestling Federation at the Moscow Olympics. Besides this, one 16 mm projector was also purchased by the Secretary General of the Federation during the Moscow Olympics.

(b) No, Sir.

(c) Does not arise.

Study of Marxism and Gandhism in Schools and Colleges

2181. SHRI SHIVA CHANDRA JHA: Will the Minister of EDUCATION be pleased to state:

(a) whether there is any proposal under Government's consideration to make the study of Marxism and Gandhism as a compulsory subject in schools and colleges in the country;

(b) if so, what are the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) to (c) Courses of Study at various stages of education are prescribed by the concerned State Governments/ Boards of Secondary Education/Universities, etc. At the school stage, Marxism and Gandhian thought, like other philosophies, cannot be taught as separate compulsory subjects, but only as part of study of social sciences.

The University Grants Commission have circulated guidelines to the universities for the reorganisation of three-year degree courses under the new pattern of education. These guidelines provide for a set of foundation courses which *inter alia* include a study of alternative value systems and societies based thereon, Gandhian thought, science and society, etc., with a view to creating a greater awareness of oneself, and of the social, cultural and natural environment.

Appointments in the School of Creative Arts in JNU

2182. SHRI T. BASHEER: Will the Minister of EDUCATION be pleased to state:

(a) the names, academic qualifications, date of appointment and terms and conditions of the Members of Faculty of the School of Creative Arts